

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/600(KB)2019  
IA(I.B.C)/1841(KB)2023, IA(I.B.C)/191(KB)2024,  
IA(I.B.C)/1087(KB)2022, IA(I.B.C)/1964(KB)2023,  
IA(I.B.C)/680(KB)2023, IA(I.B.C)/849(KB)2023,  
IA(I.B.C)/1628(KB)2023, IA(I.B.C)/632(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Applicant in IA(I.B.C)/1841(KB)2023  
Mr. Dripto Majumdar, Adv. ]  
Mr. Madhusmita Senapati, Adv. ]  
  
Mr. Arijit Tewary, Adv. ] For the P.F. Authority in  
] IA(I.B.C)/1964(KB)2023  
  
Mr. Rishav Banerjee, Adv. ] For HS Mercantile  
Ms. Suranjana Chatterjee, Adv. ]  
  
Mr. Patita Paban Biswal, Adv. ] For the Suspended Board of Director  
Mr. Kanishk Khejriwal, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **24.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**